6329

Khan: We are Shri Shahnawax taking precautions to see that the labels are not lost If as a result of experiments, it is found necessary to take any further steps, we will take those steps.

## Use of Explosive in Fishing

\*541. Shri L. Achaw Singh: Will the Minister of Food and Agriculture be pleased to state.

- (a) whether explosives are widely used in fishing in the Manipur rivers.
- (b) whether Government are aware of the fact that the use of explosives leads to mass destruction of fish, and
  - (c) the steps taken in the matter?

The Deputy-Minister of Agriculture (Shri M. V. Krishnappa): (a) No, Sir

- (b) Yes, Sur
- (c) The use of explosives in fishing is strictly prohibited under the provisions of rule 17 of the Manipur Fisheries Rules, breach of which is a penal offence under Section 4 of the Indian Fisheries Act, 1897

## Export of Sugar

•542. Shri Heda. Pandit D. N. Tiwary:

Will the Minister of Food and Agriculture be pleased to state

- (a) the quantity of sugar exported during 1957-58 so far, and
- (b) to what extent, sharp increase in the excise duty from Rs 562 per cwt to Rs 11 25 per cwt had the desired effect?

The Deputy-Minister of Agriculture (Shri M. V. Krishnappa): (a) Contract were finalised for sale of 87,300 tons of sugar from 1st April 1957 to 15th July 1957 of which 48,314 tons was actually shipped during the period

(b) It is too early to say what effect increase in excise duty would have on export of sugar.

Shri Heda: In reply to part (b) the hon Minister is not able to give accurate figures Would it be possible for him to give us the trends\_whether the levy of the excise duty has encouraged export or not?

Shri M. V. Krishnaypa: As an economest I can say that when the prices go up, the consumption is bound to go down But, we have to wait and see how it acts Sometimes economists fail in these days of movements and cross-movements

Pandit D. N. Tiwary: It was expected that the consumption would down Has it gone down or not?

The Minister of Food and Agriculture (Shri A. F. Jain): It is too early to say whether the consumption in the country will go down as a result of increase in the excise duty Nonethe-less, I may inform the House that the chances of export of sugar are becoming rather slim because world prices have considerably gone down during the last few days

Shri Ranga: Is the Government quite sure that there is no smuggling of sugar into the other side of the border?

Shri A. P. Jain: We have no evidence

Shrimati Tarkeshwari Sinha: In order that the prices may go down in the open market, may I know whether the Reserve Bank has taken any step in regard to the relaxation of advances given to traders against stocks of sugar, and how far that relaxation by the Reserve Bank has produced the desired effect?

Shri A. P. Jain: A few weeks ago the Reserve Bank had issued a directive to the scheduled banks to limit the advances against sugar stocks held by the trade and by the mills They had also increased the margin money. Subsequently, they have modified their orginal directive and the stocks held by the mills have been exempted from the operation of these directives